

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :17-01-2026

Date : 17.01.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
1/2026	17.01.2026	ABLAPL-261/2026	DP DASH	C.O.		Order Dtd. 2026-01-15	
2/2026	17.01.2026	ABLAPL-14479/2025	P MUDULI	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
3/2026	17.01.2026	ABLAPL-288/2026	NK SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	BAIL-1
4/2026	17.01.2026	ABLAPL-275/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
5/2026	17.01.2026	ABLAPL-278/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
6/2026	17.01.2026	ABLAPL-260/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
7/2026	17.01.2026	ABLAPL-286/2026	A PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
8/2026	17.01.2026	ABLAPL-263/2026	BK GOCHHAYAT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
9/2026	17.01.2026	ABLAPL-265/2026	BK MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
10/2026	17.01.2026	ABLAPL-264/2026	BIRAJA PRASAD NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-1
11/2026	17.01.2026	CRLMC-4972/2025	A.K.BEHERA	C.O.	COURT NO. 3 OLD		
12/2026	17.01.2026	WP (C) - 36998/2025	C SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-7
13/2026	17.01.2026	WP (C) - 218/2026	B K SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
14/2026	17.01.2026	WP (C) - 24026/2025	M K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISIO BENCH-2)
15/2026	17.01.2026	WP (C) - 37183/2025	S C MEKUP	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7
16/2026	17.01.2026	WP (C) - 37234/2025	B K SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-02-16	WRIT BRANCH-3
17/2026	17.01.2026	CRLMC-	BISWAJIT	C.O.	COURT NO.	Order Dtd. 2026-01-08	

		67/2026	MOHAPATRA		6		
2/2026	17.01.2026	CRLA-1090/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	CRIMINAL APPEAL
3/2026	17.01.2026	WP (C) - 32670/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISION BENCH-1)
4/2026	17.01.2026	WP (C) - 32679/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
5/2026	17.01.2026	WP (C) - 32396/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	
6/2026	17.01.2026	ABLAPL-232/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2026-01-15	BAIL-1
7/2026	17.01.2026	ABLAPL-13952/2025	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	BAIL-2
8/2026	17.01.2026	ABLAPL-13345/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
9/2026	17.01.2026	ABLAPL-15062/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	
10/2026	17.01.2026	ABLAPL-280/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	BAIL-1
11/2026	17.01.2026	ABLAPL-274/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-2
12/2026	17.01.2026	ABLAPL-266/2026	S. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
13/2026	17.01.2026	ABLAPL-250/2026	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
14/2026	17.01.2026	CRLREV-998/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
15/2026	17.01.2026	CMP-2060/2025	R.K.SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	WRIT BRANCH-1
16/2026	17.01.2026	CRLREV-1128/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
17/2026	17.01.2026	FAO-18/2026	DEBASISH PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	MISC. APPEAL SEC.
18/2026	17.01.2026	FAO-117/2025	S.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
19/2026	17.01.2026	CRLMC-3322/2025	S.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
20/2026	17.01.2026	CRLMC-164/2026	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
21/2026	17.01.2026	CMP-	H.K.PANDA	C.O.	COURT NO.	Order Dtd. 9999-12-31	

		68/2026			2 OLD		
3/2026	17.01.2026	FAO-117/2025	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
4/2026	17.01.2026	FAO-504/2025	P.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	
5/2026	17.01.2026	CMP-48/2026	S.K.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
6/2026	17.01.2026	CRLREV-826/2025	M.R.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
7/2026	17.01.2026	CRLMC-4611/2025	SK.SAMIM	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
9/2026	17.01.2026	CRLMC-4611/2025	P.KUMAR	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
0/2026	17.01.2026	WA-1884/2025	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
1/2026	17.01.2026	CMP-189/2025	T.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
2/2026	17.01.2026	CMP-6/2026	H.K.MOHANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
3/2026	17.01.2026	CMP-2020/2025	L.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
4/2026	17.01.2026	CMP-71/2026	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
5/2026	17.01.2026	CRLMC-150/2026	M.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
6/2026	17.01.2026	CRLMC-3993/2025	A.K.RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
7/2026	17.01.2026	CRLMC-3144/2024	S.R.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13	
8/2026	17.01.2026	CRLMC-4998/2025	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	
9/2026	17.01.2026	CRLREV-15/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
0/2026	17.01.2026	CRLREV-12/2026	A.K.SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	
1/2026	17.01.2026	CMP-9/2026	R.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2/2026	17.01.2026	CMP-1696/2025	T.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
3/2026	17.01.2026	FAO-362/2024	S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-11-29	MISC. APPEAL SEC.
4/2026	17.01.2026	CONTC-129/2026	S K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	

5/2026	17.01.2026	CRLA-1230/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
6/2026	17.01.2026	CONTC-128/2026	S K PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
7/2026	17.01.2026	ABLAPL-273/2026	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	BAIL-2
8/2026	17.01.2026	CONTC-3819/2025	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	CONTEMPT
9/2026	17.01.2026	ABLAPL-289/2026	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
1/2026	17.01.2026	WP (C) - 14644/2017	G R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WRIT BRANCH-6
2/2026	17.01.2026	ABLAPL-287/2026	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
4/2026	17.01.2026	WP (C) - 12110/2022	T.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	WRIT BRANCH-4
6/2026	17.01.2026	WP (C) - 22956/2025	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-16	WRIT BRANCH-6
7/2026	17.01.2026	WP (C) - 19840/2025	S DAS	C.O.	COURT NO. 1	Order Dtd. 2025-08-22	WRIT BRANCH-3
8/2026	17.01.2026	WP (C) - 19840/2025	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-08-22	WRIT BRANCH-3
9/2026	17.01.2026	WP (C) - 35961/2025	S CHOUDHURYI	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	
0/2026	17.01.2026	WP (C) - 37259/2025	S R SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-3
1/2026	17.01.2026	WP (C) - 37259/2025	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-3
2/2026	17.01.2026	WP (C) - 37832/2025	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	
3/2026	17.01.2026	WP (C) - 398/2026	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
4/2026	17.01.2026	WP (C) - 422/2026	P K PAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
5/2026	17.01.2026	WP (C) - 1123/2026	SURENDRA NATH PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
6/2026	17.01.2026	WP (C) - 1142/2026	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	

7/2026	17.01.2026	WP (C) - 1144/2026	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
8/2026	17.01.2026	WP (C) - 1568/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANCH (DIVISION BENCH-2)
9/2026	17.01.2026	CRLA-757/2021	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2025-10-10	CRIMINAL APPEAL
10/2026	17.01.2026	ABLAPL-284/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	BAIL-1
11/2026	17.01.2026	CRLMP-1653/2025	RATIKANTA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
12/2026	17.01.2026	ABLAPL-282/2026	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	
13/2026	17.01.2026	FAO-272/2021	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	MISC. APPEAL SEC.
14/2026	17.01.2026	FAO-272/2021	D PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	MISC. APPEAL SEC.
15/2026	17.01.2026	WP (C) - 28016/2022	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-6
16/2026	17.01.2026	WP (C) - 28016/2022	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-6
17/2026	17.01.2026	WPC (OAC) - 2888/2018	B SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	OA Branch
18/2026	17.01.2026	ABLAPL-8080/2024	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-16	
19/2026	17.01.2026	ABLAPL-8202/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	BAIL-1
20/2026	17.01.2026	ABLAPL-8204/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-01-16	BAIL-1
21/2026	17.01.2026	ABLAPL-13816/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
22/2026	17.01.2026	CONTC-131/2024	M/S. JYOTIRMAY GUPTA	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
23/2026	17.01.2026	TRP (C) - 285/2025	A PATI	C.O.	COURT NO. 16	Order Dtd. 2026-01-27	M.J.C.
24/2026	17.01.2026	TRP (C) - 285/2025	A MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-01-27	M.J.C.
25/2026	17.01.2026	RPFAM-15/2026	A K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-02-16	
26/2026	17.01.2026	WP (C) - 4661/2018	A K BISWAL	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	WRIT BRANCH-3
27/2026	17.01.2026	CRLREV-	B C ANDA	C.O.	COURT NO.	Order Dtd. 2026-01-15	CRIMINAL

		168/2021			9		REVISION
6/2026	17.01.2026	CRLREV-168/2021	B C PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-01-15	CRIMINAL REVISION
4/2026	17.01.2026	ABLAPL-252/2026	SIDHARTHA MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-1
8/2026	17.01.2026	WP (C) - 1323/2026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
9/2026	17.01.2026	BLAPL-13164/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-2
0/2026	17.01.2026	WP (C) - 1608/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
1/2026	17.01.2026	WP (C) - 1632/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
2/2026	17.01.2026	WP (C) - 1630/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	WRIT BRANCH-7
3/2026	17.01.2026	WP (C) - 1629/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	WRIT BRANCH-7
4/2026	17.01.2026	WP (C) - 1628/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
5/2026	17.01.2026	WP (C) - 1626/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
6/2026	17.01.2026	WP (C) - 1624/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	WRIT BRANCH-5
7/2026	17.01.2026	WP (C) - 1623/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
8/2026	17.01.2026	WP (C) - 1622/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
9/2026	17.01.2026	WP (C) - 1621/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
0/2026	17.01.2026	WP (C) - 1620/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	WRIT BRANCH-7
1/2026	17.01.2026	WP (C) - 1625/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
2/2026	17.01.2026	ABLAPL-14103/2025	AMLAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-16	BAIL-1
4/2026	17.01.2026	WP (C) - 1619/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
5/2026	17.01.2026	WP (C) - 1612/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
6/2026	17.01.2026	WP (C) -	N. ROUT	C.O.	COURT NO.	Order Dtd. 2026-01-16	

		1618/2026			17		
7/2026	17.01.2026	WP (C) - 1617/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	WRIT BRANCH-1
8/2026	17.01.2026	WP (C) - 1616/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
9/2026	17.01.2026	WP (C) - 1610/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	WRIT BRANCH-1
0/2026	17.01.2026	WP (C) - 1615/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
1/2026	17.01.2026	WP (C) - 1614/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
2/2026	17.01.2026	WP (C) - 1607/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
3/2026	17.01.2026	WP (C) - 1613/2026	N. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	WRIT BRANCH-5
6/2026	17.01.2026	WP (C) - 393/2026	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
8/2026	17.01.2026	WP (C) - 37830/2025	N. C. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
9/2026	17.01.2026	ABLAPL- 267/2026	DK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-2
0/2026	17.01.2026	WP (C) - 37827/2025	N. C. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	WRIT BRANCH-3
1/2026	17.01.2026	ABLAPL- 279/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-1
3/2026	17.01.2026	WP (C) - 14/2026	N. C. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	WRIT BRANCH-8
4/2026	17.01.2026	ABLAPL- 272/2026	DK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-2
5/2026	17.01.2026	ABLAPL- 281/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-2
6/2026	17.01.2026	WP (C) - 29336/2025	S. C. ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-03-02	
7/2026	17.01.2026	ABLAPL- 283/2026	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
8/2026	17.01.2026	WP (C) - 31566/2025	S. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
9/2026	17.01.2026	ABLAPL- 255/2026	HK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
1/2026	17.01.2026	ABLAPL- 293/2026	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	

2/2026	17.01.2026	WP (C) - 37412/2025	B. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
3/2026	17.01.2026	ABLAPL- 292/2026	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
4/2026	17.01.2026	ABLAPL- 240/2026	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
5/2026	17.01.2026	ABLAPL- 295/2026	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
7/2026	17.01.2026	WP (C) - 550/2026	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
8/2026	17.01.2026	ABLAPL- 290/2026	BISWAJIT SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
9/2026	17.01.2026	ABLAPL- 277/2026	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	BAIL-1
0/2026	17.01.2026	WP (C) - 549/2026	N. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
4/2026	17.01.2026	ABLAPL- 247/2026	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
5/2026	17.01.2026	WP (C) - 629/2026	K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
6/2026	17.01.2026	WP (C) - 37478/2025	S. K. PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
9/2026	17.01.2026	WP (C) - 37451/2025	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	WRIT BRANCH-3
2/2026	17.01.2026	WP (C) - 37583/2025	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	WRIT BRANCH-8
4/2026	17.01.2026	WP (C) - 37659/2025	B. P. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	WRIT BRANCH-1
8/2026	17.01.2026	WP (C) - 242/2026	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
9/2026	17.01.2026	CRLREV- 25/2026	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-03-02	
0/2026	17.01.2026	WP (C) - 37807/2025	P. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
1/2026	17.01.2026	CRLREV-	P. PARIDA	C.O.	COURT NO.	Order Dtd. 2026-03-11	

		995/2025			17		
2/2026	17.01.2026	CMP- 2013/2025	B. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
3/2026	17.01.2026	WP (C) - 37427/2025	S. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	WRIT BRANCH-7
4/2026	17.01.2026	WP (C) - 36491/2025	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-24	WRIT BRANCH-4
5/2026	17.01.2026	WP (C) - 36944/2025	S. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	WRIT BRANCH-6
6/2026	17.01.2026	WP (C) - 12566/2025	P. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	WRIT BRANCH-5
7/2026	17.01.2026	WP (C) - 34489/2025	S. C. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	WRIT BRANCH-7
8/2026	17.01.2026	WP (C) - 24026/2025	B. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISIO BENCH-2)
9/2026	17.01.2026	WP (C) - 218/2026	J. C. BARAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
10/2026	17.01.2026	WP (C) - 1085/2026	D. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	WRIT BRANCH (DIVISIO BENCH-1)
11/2026	17.01.2026	WP (C) - 1081/2026	D. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	WRIT BRANCH-5
12/2026	17.01.2026	WP (C) - 1016/2026	D. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
13/2026	17.01.2026	WP (C) - 1023/2026	D. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
14/2026	17.01.2026	WP (C) - 1416/2026	N. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
15/2026	17.01.2026	WP (C) - 1419/2026	N. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	WRIT BRANCH-5
16/2026	17.01.2026	WP (C) - 1431/2026	N. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
17/2026	17.01.2026	WP (C) - 1435/2026	N. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	WRIT BRANCH-2
18/2026	17.01.2026	WP (C) - 293/2026	P. L. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
19/2026	17.01.2026	WP (C) -	R. K. SAHU	C.O.	COURT NO.	Order Dtd. 2026-01-15	WRIT

		35478/2025			17		BRANCH-2
0/2026	17.01.2026	WP (C) - 35478/2025	R. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	WRIT BRANCH-2
1/2026	17.01.2026	WP (C) - 818/2026	B. K. PARDHI	C.O.	COURT NO. 25	Order Dtd. 2026-01-30	WRIT BRANCH (DIVISIO BENCH-1)
2/2026	17.01.2026	WP (C) - 1155/2026	B. K. SINGH	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
3/2026	17.01.2026	WP (C) - 17786/2025	N. K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6
4/2026	17.01.2026	WP (C) - 1006/2026	A. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
5/2026	17.01.2026	WP (C) - 1117/2026	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	
6/2026	17.01.2026	WP (C) - 1007/2026	A. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH (DIVISIO BENCH-2)
7/2026	17.01.2026	WP (C) - 955/2026	M. C. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-8
8/2026	17.01.2026	WP (C) - 988/2026	K. C. PANDA	C.O.	COURT NO. 1		
9/2026	17.01.2026	WP (C) - 953/2026	M. C. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-8
0/2026	17.01.2026	WP (C) - 1411/2026	N. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-5
1/2026	17.01.2026	WP (C) - 1415/2026	N. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-5
2/2026	17.01.2026	WP (C) - 20/2026	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-5
3/2026	17.01.2026	WP (C) - 12297/2025	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
4/2026	17.01.2026	WP (C) - 1421/2026	B. S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-5
5/2026	17.01.2026	WP (C) - 1399/2026	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	WRIT BRANCH-1
6/2026	17.01.2026	WP (C) - 37234/2025	G. ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-02-16	WRIT BRANCH-3
7/2026	17.01.2026	WP (C) -	KSHITISH	C.O.	COURT NO.	Order Dtd. 2026-02-10	WRIT

		22536/2025			6		BRANCH-4
8/2026	17.01.2026	WP (C) - 33480/2025	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-15	
9/2026	17.01.2026	WP (C) - 37317/2025	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-01-15	WRIT BRANCH-7
0/2026	17.01.2026	WP (C) - 30243/2025	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	WRIT BRANCH-5
2/2026	17.01.2026	WP (C) - 942/2026	S.K. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	WRIT BRANCH-4
3/2026	17.01.2026	WP (C) - 814/2026	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	WRIT BRANCH-8
4/2026	17.01.2026	WP (C) - 1068/2026	P. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	
5/2026	17.01.2026	WP (C) - 37579/2025	H. S. DEO	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	WRIT BRANCH-1
6/2026	17.01.2026	WP (C) - 20518/2025	P. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-10-16	WRIT BRANCH-5
7/2026	17.01.2026	WP (C) - 28623/2025	B. K. PATI	C.O.	COURT NO. 25	Order Dtd. 2026-01-13	WRIT BRANCH-7
8/2026	17.01.2026	WP (C) - 28641/2025	B. K. PATI	C.O.	COURT NO. 25	Order Dtd. 2026-01-13	WRIT BRANCH-2
9/2026	17.01.2026	WP (C) - 28932/2025	B. K. PATI	C.O.	COURT NO. 25	Order Dtd. 2026-01-13	
0/2026	17.01.2026	WP (C) - 36316/2025	D. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-01-15	WRIT BRANCH-4
1/2026	17.01.2026	WP (C) - 36444/2025	S. K. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	WRIT BRANCH-3
2/2026	17.01.2026	WP (C) - 35922/2025	S. K. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
3/2026	17.01.2026	WP (C) - 36780/2025	S. K. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
5/2026	17.01.2026	WP (C) - 37679/2025	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	WRIT BRANCH-6
6/2026	17.01.2026	WP (C) - 35748/2025	H. K. MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	WRIT BRANCH-4
7/2026	17.01.2026	WP (C) - 37302/2025	R. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	WRIT BRANCH-4

8/2026	17.01.2026	WP (C) - 19656/2025	M. M. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	WRIT BRANCH-5
0/2026	17.01.2026	WP (C) - 1639/2025	P K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
2/2026	17.01.2026	ABLAPL- 14453/2025	RANJIT GANTAYAT	GENERAL		Order Dtd. 2025-12-22	
3/2026	17.01.2026	WP (C) - 13476/2024	DEEPAK KUMAR PANI	GENERAL		Judgement Dtd. 2026-01-16	WRIT BRANCH-4
4/2026	17.01.2026	CRLMC- 82/2026	VENKATARAMANA MANIKANTA PATNANA	GENERAL		Entire Brief	
5/2026	17.01.2026	WP (C) - 3276/2025	SHREEPRASAD DAS	GENERAL		Order Dtd. 2026-01-15	WRIT BRANCH-1
7/2026	17.01.2026	CRLMC- 82/2026	PATNANA VENKATARAMANA MANIKANTA @ VENKET RAMAN MANIKANTH	GENERAL		Misc.case	
8/2026	17.01.2026	CRLMC- 82/2026	PATNANA VENKATARAMANA MANIKANTA @ VENKET RAMAN MANIKANTH	GENERAL		Charge Sheet	
9/2026	17.01.2026	BLAPL- 4054/2023	MANASH RANJAN BAUG	GENERAL		Entire Brief	BAIL-1
0/2026	17.01.2026	CRLMC- 82/2026	PATNANA VENKATARAMANA MANIKANTA @ VENKET RAMAN MANIKANTH	GENERAL		Petition	
5/2026	17.01.2026	ABLAPL- 449/2026	DEBA KUMAR RATH	GENERAL		Entire Brief	BAIL-1
6/2026	17.01.2026	WP (C) - 33755/2025	DEBA KUMAR RATH	GENERAL		Entire Document	WRIT BRANCH-7
7/2026	17.01.2026	WP (C) - 23608/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-09-01	WRIT BRANCH-2
9/2026	17.01.2026	WP (C) - 8245/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	WRIT BRANCH-4
0/2026	17.01.2026	CRLMC- 172/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-01-16	
1/2026	17.01.2026	WP (C) - 19840/2025	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-3
6/2026	17.01.2026	FAO- 217/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.
8/2026	17.01.2026	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2025-07-16	

		19053/2025	RANA				
0/2026	17.01.2026	WP (C) - 1560/2026	HIRARAM BHOI	GENERAL		Entire Document	
3/2026	17.01.2026	WP (C) - 1560/2026	HIRARAM BHOI	GENERAL		Vakalatnama	
5/2026	17.01.2026	WP (C) - 1560/2026	JAYADEV BHOI	GENERAL		Order Dtd. 2026-01-16	
3/2026	17.01.2026	WP (C) - 19041/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-16	WRIT BRANCH-2
4/2026	17.01.2026	CRLA- 1172/2025	SANJAYA KUMAR PATRI	GENERAL		Order Dtd. 2026-01-13	
5/2026	17.01.2026	WP (C) - 3412/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-08	WRIT BRANCH-2
7/2026	17.01.2026	WP (C) - 19789/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH-2
9/2026	17.01.2026	WP (C) - 19327/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23	
3/2026	17.01.2026	WP (C) - 7190/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-1
4/2026	17.01.2026	WP (C) - 19639/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-08	WRIT BRANCH-2
5/2026	17.01.2026	WP (C) - 9173/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-21	WRIT BRANCH (DIVISIO BENCH-2)
7/2026	17.01.2026	ABLAPL- 4585/2025	PRASANTA KUMAR PRADHAN	GENERAL		Order Dtd. 2026-01-16	BAIL-1
8/2026	17.01.2026	ABLAPL- 4585/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2026-01-16	BAIL-1
1/2026	17.01.2026	ABLAPL- 47/2026	BIKASH RANJAN OJHA	GENERAL		Order Dtd. 2026-01-09	
7/2026	17.01.2026	WP (C) - 20935/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-29	WRIT BRANCH-3
0/2026	17.01.2026	FAO- 757/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
1/2026	17.01.2026	CRLREV- 669/2017	RAJKISHORE MALLICK	GENERAL		Lower Court Record	CRIMINAL REVISION
4/2026	17.01.2026	WP (C) - 35038/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-01-13	
9/2026	17.01.2026	WP (C) - 34067/2025	D SWAIN	GENERAL		Entire Order	WRIT BRANCH-8
0/2026	17.01.2026	BLAPL- 8006/2025	S DHIR	GENERAL		Order Dtd. 2025-12-23	

1/2026	17.01.2026	CRLMP-1/2026	D NAYAK	GENERAL		Order Dtd. 2026-01-16	
2/2026	17.01.2026	CRLMC-1427/2024	P K MISHRA	GENERAL		Order Dtd. 2026-01-16	CRIMINAL MISC
3/2026	17.01.2026	CMP-1452/2025	J P KAR	GENERAL		Order Dtd. 9999-12-31	
5/2026	17.01.2026	BLAPL-12508/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-12-18	BAIL-2
6/2026	17.01.2026	CONTC-7219/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-11-07	
7/2026	17.01.2026	CONTC-25/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-01-16	
3/2026	17.01.2026	CONTC-6430/2025	M/S RAMESH KUMAR MUKHI	GENERAL		Order Dtd. 2026-01-09	
4/2026	17.01.2026	WP (C) - 8067/2017	J D MUDULI	GENERAL		PetitionAnnexure,Counter,	
5/2026	17.01.2026	CONTC-767/2022	N PRADHAN	GENERAL			CONTEMPT
7/2026	17.01.2026	WP (C) - 28347/2022	H K MOHANTA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
2/2026	17.01.2026	RSA-32/2023	N N MOHAPATRA	GENERAL			SECOND APPEAL
0/2026	17.01.2026	CRA-233/1992	S K KAR	GENERAL			
6/2026	17.01.2026	RSA-483/2006	J P KAR	GENERAL		Order Dtd. 2025-05-13	SECOND APPEAL
2/2026	17.01.2026	WP (C) - 17283/2016	P K BHUYAN	GENERAL		Order Dtd. 2023-03-29	WRIT BRANCH-5
3/2026	17.01.2026	OJC-10651/1998	ABHAYA	GENERAL		Misc.case	
8/2026	17.01.2026	FAO-70/2017	P K BHUYAN	GENERAL		Affidavit	MISC. APPEAL SEC.
1/2026	17.01.2026	WP (C) - 14662/2017	P K LENKA	GENERAL		Order Dtd. 2017-08-03	
3/2026	17.01.2026	WP (C) - 13777/2017	P K LENKA	GENERAL		Order Dtd. 2017-08-03	
5/2026	17.01.2026	WP (C) - 19506/2016	P K LENKA	GENERAL		Order Dtd. 2017-02-20	
6/2026	17.01.2026	CRLA-479/2013	S CHOUDHURY	GENERAL		Judgement Dtd. 2014-03-21	
7/2026	17.01.2026	WP (C) - 365/2013	K P BEHERA	GENERAL		Order Dtd. 2023-01-25	WRIT BRANCH-3
9/2026	17.01.2026	OJC-6965/1995	J P KAR	GENERAL		PetitionAnnexure,Counter,	

1/2026	17.01.2026	CONTC-1014/2013	S C SUNDARA	GENERAL		Order Dtd. 2018-05-17 Petition, Annexure, Counter,	
2/2026	17.01.2026	WP (C) - 1905/2006	S C SUNDARA	GENERAL		Order Dtd. 2006-12-18 Petition, Annexure, Counter,	
3/2026	17.01.2026	WP (C) - 6829/2009	S C SUNDARA	GENERAL		Order Dtd. 2006-12-18 Petition, Annexure, Counter,	
4/2026	17.01.2026	ABLAPL-6664/2016	B P PANI	GENERAL		Order Dtd. 2016-10-04	
5/2026	17.01.2026	WP (C) - 1563/2026	A K MISHRA	GENERAL		Order Dtd. 2026-01-29	
6/2026	17.01.2026	WP (C) - 1565/2026	A K MISHRA	GENERAL		Order Dtd. 2026-01-29	
7/2026	17.01.2026	WP (C) - 1566/2026	A K MISHRA	GENERAL		Order Dtd. 2026-01-29	
8/2026	17.01.2026	WP (C) - 1571/2026	A K MISHRA	GENERAL		Order Dtd. 2026-01-29	WRIT BRANCH (DIVISIO BENCH-1)
9/2026	17.01.2026	WP (C) - 1572/2026	A K MISHRA	GENERAL		Order Dtd. 2026-01-29	WRIT BRANCH-6
0/2026	17.01.2026	CRLMC-5626/2025	B K DAS	GENERAL		Order Dtd. 9999-12-31	
1/2026	17.01.2026	WP (C) - 37321/2025	M BARAL	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-8
2/2026	17.01.2026	OTAPL-50/2025	K N SAHOO	GENERAL		Order Dtd. 2026-01-15	
3/2026	17.01.2026	CONTC-26/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-01-16	
4/2026	17.01.2026	CONTC-122/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-01-16	CONTEMPT
5/2026	17.01.2026	WP (C) - 11988/2025	R. K. SARANGI	GENERAL		Order Dtd. 2026-01-09	
6/2026	17.01.2026	WP (C) - 24648/2025	R. K. SARANGI	GENERAL		Order Dtd. 2026-03-02	
7/2026	17.01.2026	ABLAPL-305/2026	R. K. SARANGI	GENERAL		Order Dtd. 2026-01-16	

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